

# **ACTION TAKEN REPORT IN THE MATTER OF ORIGINAL APPLICATION NO. 969 OF 2018 JOINT SECRETARY, SOUTH INDIAN WORKER UNION, SURAT V/S RADHIKA SYNTEX PVT. LTD, GIDC PANDESARA, SURAT.**

## **BASIC INFORMATION**

- M/s Radhika Syntex Pvt. Ltd is a textile industry located at Plot no:433, GIDC, Pandesara, Dist- Surat.
- Industry is a member of Common Effluent Treatment Plant (CETP) – M/s Pandesara Infrastructure Ltd.
- Industry is having 8 TPH Steam Boiler in which coal/lignite is used as fuel at a rate of 16 MT/Day.
- Thermo pack (1500 U) using coal /lignite at 7 MT/Day.
- Common stack is provided for steam boiler and Thermopack.
- Industry has provided Multi cyclone separator, Bag filter and ESP as Air Pollution Control Measure (APCM) to the Steam Boiler while Multi Cyclone Separator and wet scrubber as APCM to the Thermo pack.
- Industry has obtained CCA valid up to 28/11/2019.

## **ACTION TAKEN**

Pursuant to the last Order of this Hon'ble Tribunal dated 21.08.2019, the following steps have been taken by Gujarat Pollution Control Board (hereinafter "GPCB") with regard to the recommendations laid down in the Inspection Report dated 18.05.2019.

- The Regional Officer-Surat and Collector & District Magistrate, Surat jointly visited this unit on 18/05/2019. The Joint Inspection Report dated 18.05.2019 is already on record.
- Considering the above inspection report and based on observations recorded therein, Notice of direction under section 31(A) of The Air Act, 1981 was issued to the unit on 24.05.2019 as there were certain leakages were found during the inspection dated 18.05.2019. The Notice of Directions dated 24.05.2019 sent by GPCB to the unit is annexed herewith as **ANNEXURE 1**.

- The Industry has replied to the said Notice vide letter dated 28.05.2019 with photographs stating that:
  - “We have repaired duct line. Now there is no leakage at duct line of Thermopack. So that fugitive emission is not observed around the Thermopack and Boiler area. Photographs Attached.
  - We have already submitted Compliance of written remarks along with documentary proof on 22.05.2019. Our ESP work is almost 90% complete and 10% work will be completed within 1 month.”

The letter of the Industry dated 27.05.2019 with annexures is annexed herewith as **ANNEXURE 2**.

- Regional Office-Surat has visited this unit on 26/06/2019 for inspection. As per the analysis report of air sample collected from common stack attached to Boiler and TFH through APCM shows concentration of:
  - PM=71 mg/Nm<sup>3</sup> (Limit=150 mg/Nm<sup>3</sup>)
  - SO<sub>2</sub>=22.98 ppm (Limit=100ppm)
  - NO<sub>x</sub>=12.1 ppm (limit=50 ppm)

The Inspection Report dated 26.06.2019 as well as the Air and Water Analysis Reports are annexed herewith as **ANNEXURE 3 (COLLY)**.

- Considering the progress in corrective measures taken by the unit, GPCB issued a revocation to the unit for further 3 months on 01/08/2019 in order to monitor the situation.  
The Revocation letter dated 01.08.2019 issued by GPCB to the unit is annexed herewith as **ANNEXURE 4**.

- Thereafter, to ensure that the unit was acting in compliance with the conditions in the Revocation order, GPCB again conducted an Inspection on 20/09/2019. It was observed during the Inspection that the unit had completed the installation of the Electrostatic Precipitator (hereinafter “ESP”). The Analysis report of air sample collected from common stack attached to Boiler and TFH through APCM shows concentration of:
  - PM=34 mg/Nm<sup>3</sup> (Limit=150 mg/Nm<sup>3</sup>,)
  - SO<sub>2</sub>=14.5 ppm (Limit=100ppm),
  - NO<sub>x</sub>=3 ppm (limit=50 ppm)

The Inspection Report dated 20.09.2019 as well as the Air and Water Analysis Reports are annexed herewith as **ANNEXURE 5 (COLLY)**.

- Again, on 15/10/2019, the unit was inspected analysis report of air sample collected from common stack attached to Boiler and TFH through APCM shows concentration of:

- i. PM= 47 mg/Nm<sup>3</sup> (Limit=150 mg/Nm<sup>3</sup>,)
- ii. SO<sub>2</sub>= 32 ppm (Limit=100ppm),
- iii. NO<sub>x</sub>= 6.7 ppm (limit=50 ppm)

The Inspection Report dated 15.10.2019 as well as the Air Analysis Report is annexed herewith as **ANNEXURE 6 (COLLY)**.

- Thereafter, on 16.10.2019, considering that the ESP had been installed by the unit and thereafter, the air analysis report was within permissible limit, GPCB has again issued a Conditional Revocation order dated 16.10.2019 to the unit. The Conditional Revocation Order dated 16.10.2019 is annexed herewith as **ANNEXURE 7**.

**Table showing point wise compliance**

<b>S. NO</b>	<b>DIRECTION AS PER HON'BLE NGT ORDER DATED 21/08/2019.</b>	<b>COMPLIANCE STATUS DURING VISIT ON 15/10/2019</b>
1	Leakages of flue gases emission are observed in the duct line of Thermopack Oil Heater is to be stopped immediately.	Leakages of flue gases emission in the duct line of Thermopack Oil Heater is found rectified and no flue gases emission are observed during visit.
2	Separate sub energy meter is to be provided for the Air Pollution Control Measures of Boiler and Thermo Pack Oil Heater. Log sheet for the same is to be maintained.	Separate energy meter is provided for APCM of boiler ant Thermo pack reading noted as: 00735.4 KWH (for TFH) and 51040.7 KWH (for Boiler). As per record Log sheet for the same is maintained by unit.
3	Record of water usage through tanker is to be maintained.	As per record unit is maintained record for water usage through tankers, as per record 310 KL of water received through tanker in month of April-19.
4	The quantity of daily waste water generation is higher than the daily water consumption. Please clarify this discrepancy.	Unit has submitted reply for same vide letter dated 18-05- 2019 and mention that due to some fault in flow meter this difference in w/w generation and consumption is happen.
5	To carry out regular maintenance and calibration of flow meter provided on the final outlet / discharge line of waste water.	Flow meter provided at final outlet shows reading as: flow rate 19.9 M3/hr, Totalizer 216346 M3, as per record last calibration is carried out on 22-05-2019.

6	To submit following details for last three months, production, water consumption, waste water discharge in to CETP and quantity of fuel utilized.	Unit has submitted details for last six months, production, water consumption, waste water discharge in to CETP and quantity of fuel utilized.
7	Pertaining to the regarding 50 % utilization of consented fuel, submit the details from Feb-2019.	As per available data, production, water consumption, waste water discharge and fuel consumption is less than 50 % of consent quantity.
8	To submit the progress report of installation and commissioning of new ESP.	Unit has installed and commissioned ESP two field with boiler and two filed with Thermo pack and observed in operation during visit.

**Table showing results of Air Quality samples collected from Industry.**

<i>Date of Inspection</i>	<i>Parameters</i>		
<i>Permissible Values</i>	<i>SO2</i>	<i>NOX</i>	<i>PM</i>
		<i>100ppm</i>	<i>50ppm</i>
<i>02/01/2019</i>	<i>363.02</i>	<i>35.394</i>	<i>439</i>
<i>07/02/2019</i>	<i>78.4</i>	<i>26.9</i>	<i>105</i>
<i>26/06/2019</i>	<i>22.98</i>	<i>12.1</i>	<i>71</i>
<i>20/09/2019</i>	<i>14.5</i>	<i>3</i>	<i>34</i>
<i>15/10/2019</i>	<i>32</i>	<i>6.7</i>	<i>47</i>

**ENVIRONMENT DAMAGE COMPENSATION CALCULATION**

Now considering noncompliance EDC is calculated

$$\text{Environment Compensation} = P \times I \times N \times R \times S \times L \times F$$

PI = Pollution Index of industries Sector

N = No of days of violation took place

R = A factor in Rs.

S = Factor for scale of operation

LF = Location factor

**Period- I - 02/01/2019 to 07/02/2019**

Pollution Index (PI)	80 (RED category unit)
No of days of violation(N)	From <u>02/01/2019 to 7/02/2019</u> Jan, 2019 -30 days Feb, 2019 -7 days Total=37 days

R	Rs. 250
M	1
Location Factor	Population of Surat= 44.6 lakhs population = 4.46 million Therefore, LF =1.25
Environment Compensation	EC = $80 \times 37 \times 250 \times 1 \times 1.25$ = Rs. 9,25,000/-

**Period- II - 18/05/2019 to 26/06/2019**

Pollution Index (PI)	80 (RED category unit)
No of days of violation(N)	From <u>18/05/2019 to 26/06/2019</u> May 2019-14 days June 2019-26 days Total=40 days
R	Rs. 250
M	1
Location Factor	Population of Surat= 44.6 lakhs population = 4.46 million Therefore, LF =1.25
Environment Compensation	EC = $80 \times 40 \times 250 \times 1 \times 1.25$ = Rs. 1,00,000/-

<b>Environment Compensation - Total</b>	<b>Rs. 9,25,000/- + Rs. 10,00,000/- = Rs. 19,25,000/-</b>
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**SUMMARY**

- 1) The EDC of Rs.19,25,000/- calculated as above has been imposed on the unit. The said EDC has been received from the Industry through RTGS vide letter dated 24.10.2019.
- 2) Bank Guarantee of Rs. 2.5 lakh has been forfeited vide letter dated 16/10/2019.
- 3) Industry has been directed to submit additional Bank guarantee of Rs 5 lakhs within 7 days vide letter dated 16/10/2019. The same has been submitted by the unit.
- 4) As part of Environment restoration industry has installed ESP as Air Pollution Control Equipment at cost of Rs. 44.84 Lacs. (As per invoice submitted by industry)
- 5) During last two inspections i.e. dated: 20/09/2019 and 15/10/2019 industry was found under compliance. However, GPCB is vigil on this issue.
- 6) Thus, vide letter dated 16.10.2019, GPCB has issued revocation for further 3 months to the Industry, with the condition to operate at 50% of consented fuel.

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## GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

**NOTICE OF DIRECTION UNDER SECTION 31-A OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT-1981 (HEREINAFTER REFERRED TO AS THE "AIR ACT") AS AMENDED FROM TIME TO TIME.**

WHEREAS you are having an industrial plant for the Dyeing and printing of Art Silk Cloth at Plot No:- 433, GIDC, Pandesara, Sura- 394221, Tal: Chorasi, Dist: Surat.

AND WHEREAS the Gujarat Pollution Control Board has granted Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. AW11- 68674 which is valid up to 28-11-2019 for the manufacture of above said product subject to the conditions mentioned therein.

AND WHEREAS revocation order for 3-month was issued under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981, as amended from time to time vide letter no. GPCB/CCA-SRT-704(3)/ID-21125/494888 dated 16/02/2019 with the conditions stated therein.

AND WHEREAS during the inspection of your industrial plant on 18-05-2019 under Section-24 of the Air (Prevention and Control of Pollution) Act-1981 by the authorized officers of the Board, it has been noticed that;

- Duct lines of Thermopack oil heater having leakages and release of fine gases was observed which further resulted into fugitive emission around the Thermopack oil heater and Boiler area.
- Submit compliance of written remarks along with documentary proof within 7 - days for why closure order should not be re-implemented.

NOW, THEREFORE the Board proposes to issue directions under Section-31 (A) of the Air (Prevention and Control of Pollution) Act-1981 as under: -

1. To prohibit you from the above said manufacturing activities and re-implement the earlier closure order issued.
2. To close the operation of your industrial plant on the above mentioned date till complying consented conditions.
3. To direct the concerned authority to stop supply of electricity and water till that time.

YOU ARE HEREBY directed to reply with complain of points within 15 days on receipt of this notice failing which directions as proposed above will be deemed to be passed without further reference to you.

For and on behalf of  
Gujarat Pollution Control Board

(Sushil Tyagi)

Senior Environmental Engineer

**Clean Gujarat Green Gujarat**

ISO 9001-2008 & ISO-14001 - 2004 Certified Organisation

Outward No: 507884 / 24/05/2019

NO: GPCB/CCA-SRT-7943/ID-21125/

Issued to:

M/A. Gopalika Synthex,

Plot No:- 433, GIDC,

Pandhara, Surat- 394221,

Tal: Chavani, Dist: Surat.

Date:.....

Outward No: 507894.24/05/2019

# RADHIKA SYNTEX PVT.LTD

PLOT NO: 433, G.I.D.C, PANDESARA, SURAT.

To  
The Member Secretar  
Gujarat Pollution Control Board  
Paryavaran Bhavan  
Sector 10A  
Gandhinagar

Date: 27/05/2019  
ID: 21125

**Sub: Replay of Notice of Direction under Section 31-A of the Air (Prevention And Control of Pollution) Act-1981 as amended time to time.**

**Vide Letter No: GPCB/CCA-SRT-704 (3) /ID - 21125 /507884 dated 24/05/2019.**

Respected sir,

We have received your direction under section 31-A of the Air (Prevention And Control of Pollution ) Act-1981, **Vide Letter No: GPCB/CCA-SRT-704 (3) /ID - 21125 /507884 dated 24/05/2019** and content were seriously noted there in.

The point wise compliance is as under.

**(1) Duct line of Thermopack oil heater having leakages and release of flue gas was observed which further resulted into fugitive emission around the Thermopack oil heater and boiler area.**

**Compliance:** We have repaired Duct line .Now, There is no leakage at Duct line of Thermopack. So that fugitive emission is not observed around the Thermopack and Boiler Area. Photograph Attach.

**(2) Submit Compliance of written remarks along with documentary proof within 7 days for why closure order should be re-implemented.**

**Compliance:** We have already submitted Compliance of written remarks along with documentary proof on dated 22/05/2019. Our ESP work is almost 90% completed and 10 % work will complete within 1 Month. **Photograph Attach**

Considering above facts we request you not to take any hares action again us and obliges us.

THANKING YOU,  
For RADHIKA SYNTEX PVT. LTD.

*Vijay Aggarwal*  
DIRECTOR



Enclosed:

- (1) Writing Instruction Letter
- (2) Photograph of ESP

*Sr*  
*11/16*

*1222*  
*0316*

# RADHIKA SYNTEX PVT.LTD

PLOT NO: 433, G.I.D.C, PANDESARA, SURAT.

23  
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## Duct Line Thermopack



For RADHIKA SYNTEX PVT. LTD.

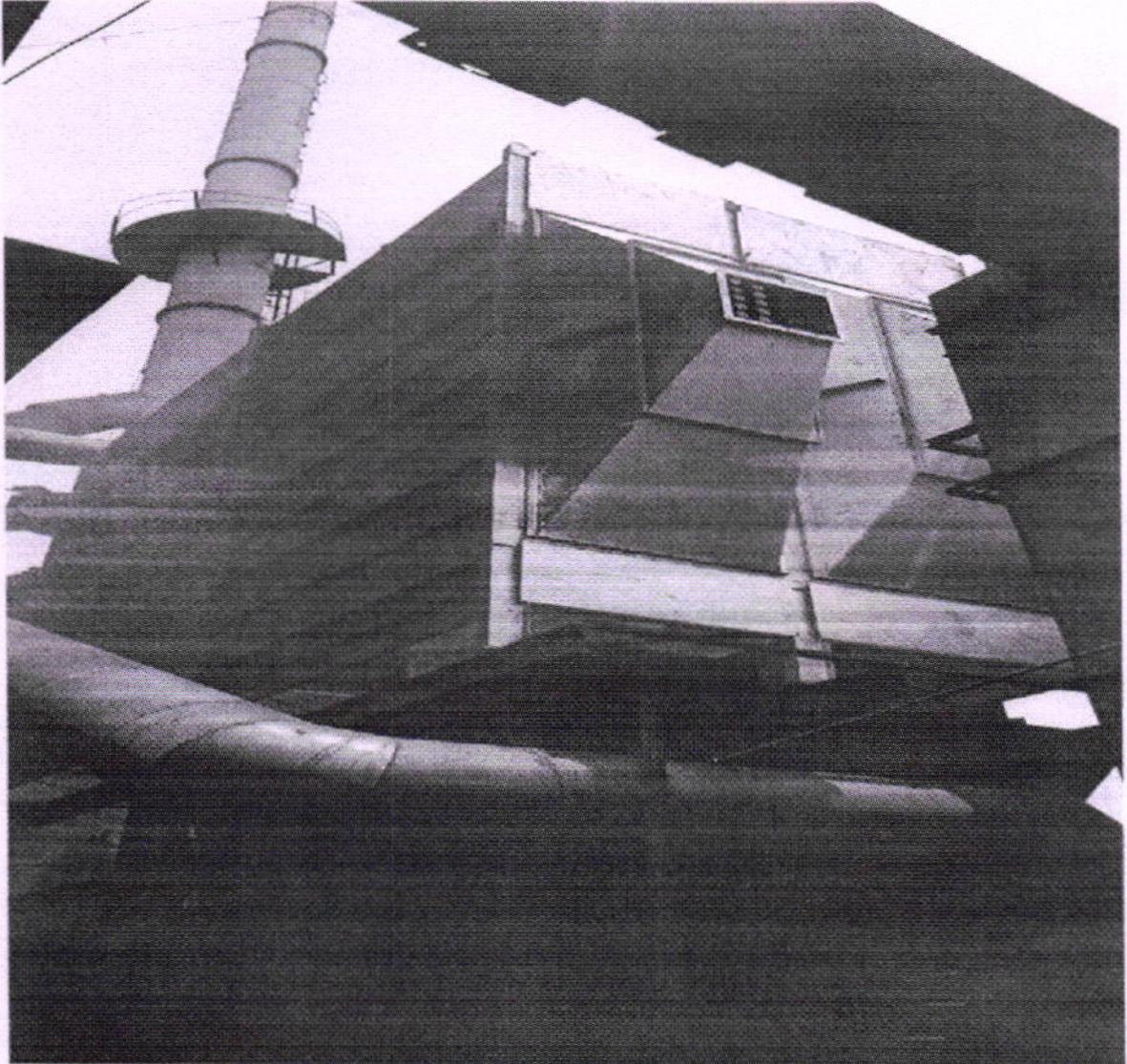
*Vijay Aggarwal*  
DIRECTOR

# RADHIKA SYNTEX PVT.LTD

PLOT NO: 433, G.I.D.C, PANDESARA, SURAT.

25  
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ESP



FOR RADHIKA SYNTEX PVT. LTD.

*Vijay Kumar*  
DIRECTOR

Name and Address of the Unit	M/s. Radhika Syntex (GPCB ID - 21125) Plot no. 433, GIDC Estate - Pandesara, Ta- Choryasi, Dist- Surat
Date & Time of visit	26-06-2019 at 14.00 hrs
Visited by	J. M. Chaudhary (D.E.E.)                      M/s. B. C. Mehta (A.P.E.)
Person Contacted	Mr. Vijay Agarwal- Director
Reference	H.O. letter No. 508033 dated 27-5-2019 and Notice of Direction issued u/s 31-A of the Air Act-1981 vide order No. GPCB/CCASRT-704(3)/ID-21125/507884 dt. 24-5-2019.
Relevant Information	<p>Unit is visited along with Ms. B. C. Mehta (APE) in connection with H.O. letter No. 508033 dated 27-5-2019 and Notice of Direction issued u/s 31-A of the Air Act-1981 vide order No. GPCB/CCASRT-704(3)/ID-21125/507884 dt. 24-5-2019 for the reason stated therein.</p> <p>Unit is engaged in production of Dyeing &amp; Printing of Art Silk Cloth - 70,000 Meter/Day and Dyeing of Art Silk Cloth -1,00,000 Meter/Day and obtained CCA for same, valid up to 28-11-2019. During visit production plant is found in operation. Unit has provided 04 nos of stenters (having 4+4+4+3 chambers) and during visit 2 stenters ( 7-chambers) are found in operation.</p> <p>Source of water supply is from SMC &amp; flow meter reading noted is- 37157.22 M3. Unit has stopped procuring raw water through tankers. Unit is member of CETP-PIL, Pandesara. Generated waste water from process is given primary treatment and finally discharged in to u/g drainage of CETP-PIL for further treatment. Unit is also reusing part of waste water in water scrubber provided with boiler &amp; TFH. One waste water sample is collected from final outlet of ETP, being discharged in to CETP drainage. Flow meter provided at outlet shows reading as: flow rate-19.2 M3/hr, Totalizer- 544470.5 M3 (calibrated on 22-5-19).</p> <p>Unit has provided one steam Boiler (cap. 8 TPH) and one TFH (cap. 1500 U) having common stack. Unit has provided MCS, Bag Filter followed by wet scrubber attached with Boiler and MCS followed by Teema Cyclone attached with TFH as APCM. Unit has installed ESP (having total 4 fields e. g. 2- fields for Boiler &amp; 2- fields for TFH) and its duct line connection work is found in progress but during visit it is obstructed due to heavy rain. Manometers provided at bag filter &amp; pressure difference noted as : 100 mm (for Boiler). Separate energy meter is provided for APCM &amp; reading noted as: 254.2 KWH (for TFH) and 49960.8 KWH (for Boiler). Unit has installed CEMS at common stack and reading noted as: PM - 99 mg/NM3. During visit Boiler, TFH as well as provided APCM are found in operation. Use of imported coal as fuel is going on and auto fuel feeding system is provided. No any types of fuel is observed within Boiler house area. One flue gas stack sample is collected from common stack attached to boiler &amp; TFH through APCM. Leakages In the duct line of TFH observed during previous visit are found rectified and no leakages or fugitive emission around TFH /Boiler</p>

	<p>area is observed during visit.</p> <p>As data acquired from the unit, production, water consumption, w/w discharge, fuel consumption is less than 50 % of consented quantity.</p> <p>Written instructions issued during visit. Reply furnished by unit along with copy of water supply bills of SMC (showing water consumption) is uploaded in pdf.</p>
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Sd/-  
M/s. B. C. Mehta  
(A.P.E.)

  
J. M. Chaudhary  
(D. E. E.)



# Gujarat Pollution Control Board

Regional Office-SURAT

ISO-9001 & ISO-14001 Certified

338, Belgium Square, Typical First Floor, Silver plaza complex, Opp. Linear Bus Stand,

Ring Road, Surat- 395003 Phone: (0261) 2442696, Fax: (0261)2429733

Website: [WWW.gpcb.gov.in](http://www.gpcb.gov.in)

XGN website : <http://gpcbgn.gujarat.gov.in>

NO.GPCB/RO/SURAT-LAB-59/3536/2019

Date: 25-10-2019

## ANALYSIS REPORT

Sector Name: Raffia Syntex (GPCB ID-21125)  
PLOT 433, GIDC, PANDESARA, SURAT - 394221

Lab ID/Sample ID: 36756/261349

Date of Inspection and Time: 26/06/2019, (1425 to 1455)

Sampling Point: From common stack attached to Boiler & Thermopack through APCM -

Fuel: Imported coal

APCM: MCS, Teema cyclone, Bag Filter, Water Scrubber

Sample No: 161

Sr.No	Parameter Name	Unit	Results
1	1 - PM-Stack	MG/NM3	71.0
2	22 - SO2-Stack	PPM	22.98
3	40 - NOX-Stack	PPM	12.1

**Dr Avnesh Sharma**  
(Regional Head Laboratory, Surat)



**ANALYSIS REPORT FOR  
WATER / WASTE WATER SAMPLE**

Gujarat Pollution Control Board, Surat  
338, Belgium Square  
Typical 1st Floor, Opp. Linear Bus Stand  
Ring Road, SURAT  
Tel: (0261) 2442696

Registration No. : 10/07/2019

Yarn / Textile processing involving any effluent/discharge generating processes including bleaching, dyeing, printing and colouring / LAB  
Inward : 36752

**TEST REPORT**

Test Report No. : 36752 Date: 10/07/2019

- |   |  |
|---|--|
| 1. Name of the Customer                   | : Radhika Syntex - 21125   |
| 2. Address                                | : 433, PLOT 433, GIDC, PANDESARA<br>SURAT-394221, Taluka : Chorasi, District : Surat, GIDC : Pandesara |
| 3. Nature of Sample                       | : REP-Representative/Grab, (Insp Type : NOT-After Notice of DIR)                                       |
| 4. Sample Collected By                    | : J.M.Chaudhary, DEE   |
| 5. Quantity of Sample Received            | : 5 lit  |
| 6. Code No. of the Sample                 | : 261348   |
| 7. Date & Time of Collection & Inwarding  | : 26/06/2019, (1410 to 1410) & 28/06/2019  |
| 8. Date of Start & Completion of Analysis | : 28/06/2019 & 10/07/2019  |
| 9. Sampling Point                         | : From final outlet of ETP -   |
| 10. Flow Details (Remarks)                | : yes  |
| 11. Mode of Disposal                      | : In to CETP- PIL for further treatment  |
| 12. Ultimate Receiving Body               | : CETP OF PANDESARA  |
| 13. Temperature on Collection             | : 29 & pH Range on pH Strip : 7-8 on pH strip  |
| 14. Carboys Nos for                       | : SUR-3241QM & Color & Appearance : Brownish   |
| 15. Water Consumption & W.W.G (KLPD)      | : Ind : 1250.000, Dom : 15.000 & Ind : 1050.000, Dom : 15.000  |

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 0) - 1984 (Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd ed. 2012	1 - 14 pH value As or	6.85
3	Colour	Pl.Co.Sc.	2120 B APHA Standard Methods 22nd ed. 2012	2 - to 99 Hazen & 1-50	20
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method)	10 - 200000 mg/L	1402
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method)	2 - 10000 mg/L	44
6	Chloride	mg/l	Argentometric method. (4500 Cl <sup>-</sup> B APHA Standard)	1 - 50000 mg/l	405
7	Sulphate	mg/l	APHA (22nd ed) 4500 SO <sub>4</sub> E	2-40mg/l	61
8	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	290
9	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B)	01 - 1000 mg/l	BDL
10	Phenolic Compounds	mg/l	4 Amino Antipyrane method without Chloroform Extra	0.1 - 50 mg/l	0.41
11	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1983 Reaffirmed)	05-50000 mg/l	00

Laboratory Remarks : Approved By: 248-r.o\_248 Dt: 10/07/2019



**M B AHR, SO(M)**

Field Observation : sample collected as per is : 3026

**Note :**

- \* - These parameters are NOT covered under the scope of NABL.
- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as amended by Second and Third amendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std. Methods for Water and Waste Water- 22nd Edition by APHA.
- Bioassay test (for toxicity) -IS:8582:Part-2:2001; Reaffirmed 2007.





## GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN  
Sector-10-A, Gandhinagar 382 010  
Phone : (079) 23222425  
(079) 23232152  
Fax : (079) 23232156  
Website : www.gpcb.gov.in

### BY EPAD REVOCATION OF CLOSURE ORDER ISSUED UNDER SECTION 31-A OF THE Air (PREVENTION AND CONTROL OF POLLUTION) ACT-1981.

WHEREAS you are having an industrial plant for manufacturing of dyeing & printing of art silk cloth at Plot No.- 433, GIDC, Pandesara, Surat- 394221, Tal: Chorasi, Dist: Surat..

AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. AWH-68674, valid upto 28/11/2019 for the manufacture of dyeing & printing of art silk cloth subject to the conditions mentioned therein

AND WHEREAS closure order was issued under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981, as amended from time to time vide letter No. GPCB/CCA-SRT-704(3)ID-21125/493014 dated 30/01/2019.

AND WHEREAS revocation order for three month issued under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981, as amended from time to time vide letter No. GPCB/ CCA-SRT-704(3)ID-21125/494888 dated 16/02/2019.

AND WHEREAS, during the inspection of your industrial plant on 26/06/2019 under Section-24 of the Air Act by the authorized officer of the Board, and observed that:

1. During visit production plant is found in operation.
2. Generated waste water from process is given primary treatment and finally discharged in to u/g drainage of CETP-PIL for further treatment. Unit is also routing part of waste water in water scrubber provided with boiler & TFH.
3. Unit has provided one steam Boiler (cap. 8 TPH) and one TFH (cap. 1500 U) having common stack. Unit has provided MCS, Bag Filter followed by wet scrubber attached with Boiler and MCS followed by Teeona Cyclone attached with TFH as APCM. Unit has installed ESP (having total 4 fields e. g. 2- fields for Boiler & 2- fields for TFH) and its duct line connection work is found in progress but during visit it is obstructed due to heavy rain.
4. During visit Boiler, TFH as well as provided APCM are found in operation. Use of imported coal as fuel is going on and auto fuel feeding system is provided. No any types of fuel is observed within Boiler house area.
5. Leakages in the duct line of TFH observed during previous visit are found rectified and no leakages or fugitive emission around TFH /Boiler area is observed.
6. As per data acquired from the unit, production, water consumption, ww generation, fuel consumption is less than 50 % of consented quantity.

Under the circumstances, I. Sushil Vaghla, Senior Environmental Engineer, Gujarat Pollution Control Board revoke the closure order for three month from the date of issue vide letter No GPCB/CCA-SRT-704(3)ID-21125/493014 dated 30/01/2019 of this order with following conditions.

- 1) You shall strictly comply with condition of CCA issued by Board.
- 2) Boiler & TFH shall be operated with 50 % of consented fuel till ESP is installed and commissioned and submit records with documentary proof.

Outward

3) You shall provide ESP and submit details with documentary proof of progress for up gradation of APCM.

For and on behalf of  
Gujarat Pollution Control Board,

  
(Sushil Vagda)

Senior Environmental Engineer  
dated :

NO: GPCB/CCA-SRT-704(41)D-21/25'

Issued to:

M/s. Radhika Syntex.

Plot No:- 433, GIDC.

Pandesara, Surat- 394221, Tal: Chorasi, Dist: Surat.

COPY TO:-

1. The Executive Engineer, (O & M),  
D.G.V.C.L.,  
Udhna-Navsari Rd., Opp. BattiBoy & Co.,  
Dist. Surat.....

With a request to continue the supply of electricity with immediate effect for three month from the date of issue of this order of M/s. Radhika Syntex. Plot No:- 433, GIDC, Pandesara, Surat- 394221. Tal: Chorasi, Dist: Surat, and intimate to us accordingly.

2. The Manager,  
SMC Office, Mugalkara, Surat.....

With a request to continue the supply of Water with immediate effect for three month from the date of issue of this order of M/s. Radhika Syntex. Plot No:- 433, GIDC, Pandesara, Surat- 394221. Tal: Chorasi, Dist: Surat, and intimate to us accordingly.

3. M/s. CETP of Pandesara Infrastructure Ltd.  
Plot No:- 46, Vachol:- 395023.  
Tal:- Chorasi, Dist:- Surat.....

for information

For and on behalf of  
Gujarat Pollution Control Board,

  
(Sushil Vagda)

Senior Environmental Engineer

Copy To:

- 1) The Regional Officer,  
Gujarat Pollution Control Board,  
338 Belgium Square, Typical 1st Floor,  
Opp. Linear Bus Stand, Ring Road,  
Surat.....

Outward No. 201/08/2019

you are directed to visit and submit report of compliance verification regarding revocation condition to with your clear opinion considering the purpose of inspection. In this case you are also directed to verify regarding installation & operation of ESP.

### Inspection Report

Name and Address of the Unit	M/s. Radhika Syntex Pvt. Ltd. (GPCB ID 21125) Plot no. 433, GIDC, Pandesara Ta- Choryasi, Dist- Surat
Date & Time of visit	20-09-2019 at 15.40 hrs
Visited by	D. M. Rathod (D.E.E.) N. K. Vanand (S.S.A.)
Person Contacted	Shri Vijay Agrawal (Director)
Reference	Hon'ble NGT Original Application No. 969/2018 order dated 21-8-2019.
<p>Direction as per Hon'ble NGT order dated 21-08-2019</p> <ol style="list-style-type: none"> <li>1. Leakages of flue gases emission are observed in the duct line of thermopack Oil Heater is to be stopped immediately.</li> <li>2. Separate sub energy meter is to be provided for the Air Pollution Control Measures of Boiler and Thermo Pack Oil Heater. Log sheet for the same is to be maintained.</li> <li>3. Record of water usage through tanker is to be maintained.</li> <li>4. The quantity of daily waste water generation is higher than the daily water consumption. Please clarify this discrepancy.</li> <li>5. To carry out regular maintenance and calibration of flow meter provided on the final outlet / discharge line of waste water.</li> <li>6. To submit following details for last three months, production, water consumption, waste water discharge in to CETP and quantity of fuel utilized.</li> <li>7. Pertaining to the regarding 50 % utilization of consented fuel, submit the details from Feb-2019.</li> <li>8. To submit the progress report of installation and commissioning of new ESP.</li> </ol>	<p>Compliance states during visit.</p> <ol style="list-style-type: none"> <li>1. Leakages of flue gases emission in the duct line of thermopack Oil Heater is found rectified and no flue gases emission are observed during visit.</li> <li>2. Separate energy meter is provided for APCM of boiler and Thermo pack reading noted as: 00635.4 KWH (for TFH) and 50918.2 KWH (for Boiler). As per record Log sheet for the same is maintained by unit.</li> <li>3. As per record unit is maintained record for water usage through tankers, as per record 310 KL of water received through tanker in month of April-19.</li> <li>4. Unit has submitted reply for same vide letter dated 18-05-2019 and mention that due to some fault in flow meter this difference in w/w generation and consumption is happen.</li> <li>5. Flow meter provided at final outlet shows reading as: flow rate 24.8 M3/hr, Totalizer 0021418.1 M3, as per record calibration is carried out on 22-05-2019.</li> <li>6. Unit has submitted details for last six months, production, water consumption, waste water discharge in to CETP and quantity of fuel utilized.</li> <li>7. As per available data, production, water consumption, waste water discharge and fuel consumption is less than 50 % of consent quantity.</li> <li>8. Unit has installed and commissioned ESP two field with boiler and two field with Thermo pack and observed in operation during visit.</li> </ol>
Other Relevant Information	Unit is engaged in production of Dyeing & Printing of Art Silk Cloth - 70,000 Meter/Day and Dyeing of Art Silk Cloth - 1,00,000 Meter/Day, CCA valid up to 28-11-2019. During visit

	<p>production plant is found in operation. Unit has provided 04 nos of stenters with total 15 chambers and during visit 2 stenters are found in operation.</p> <p>Source of water supply is from SMC. Unit is member of CETP-PIL, Pandesara with book load quantity 1050 KL/day. Generated waste water from process is treated into provided primary ETP and discharged in to u/g drainage of CETP-PIL for further treatment and final disposal. Unit is also reusing part of waste water in water scrubber provided with boiler. One waste water sample is collected from final outlet of industry; details are as per data sheet.</p> <p>Unit has provided one steam Boiler (capacity 8 TPH) and one TFH (capacity 1500 U) having common stack. Unit has provided MCS, ESP (two field) followed by wet scrubber attached with Boiler and MCS followed by ESP (two field) attached with TFH as APCM. Unit has recently installed ESP and observed in operation. Separate energy meter is provided for APCM &amp; reading noted as: 00635.4 KWH (for TFH) and 50918.2 KWH (for Boiler). Log sheet for the same is maintained by unit. Unit has installed CEMS at common stack and reading noted as: PM – 16.3 mg/NM3. During visit Boiler, TFH and provided all APCM are found in operation. Use of imported coal as fuel is going on and auto fuel feeding system is provided. No any types of fuel is observed within Boiler house area. One flue gas stack sample is collected from common stack attached to boiler &amp; TFH through APCM. No leakages or fugitive emission around TFH / Boiler is observed during visit.</p> <p>Unit has also submitted details of production, fuel consumption, water consumption and waste water discharge in to CETP for last six months is uploaded in PDF.</p>
--	--

-do  
N. K. Varabdi  
SSA

-do  
D. M. Rathod  
DEE



# Gujarat Pollution Control Board

Regional Office-SURAT

ISO-9001 & ISO-14001 Certified

334, Belgum Square, Typical First Floor, Silver plaza complex, Opp. Linear Bus Stand,

Ring Road, Surat- 395003 Phone: (0261) 2442696, Fax: (0261)2429733

Website: [WWW.gpcb.gov.in](http://www.gpcb.gov.in)

XGN website : <http://gpcbssm.surat.gov.in>

NO.GPCB/RO/SURAT -LAB-59/3507/2019

Date: 17 OCT 2019

## ANALYSIS REPORT

Sector Name: Radhika Syntex (GPCB ID:-21125)

PLOT 433, GIDC, PANDESARA, SURAT - 394221

Lab ID/Sample ID: 37424/267068

Date of Inspection and Time: 20/09/2019, (1600 to 1630)

Sampling Point: From common stack attached to Boiler & TFH through APCM ~

Fuel: Imported coal

APCM: MDC, ESP, Teema & WS

Sample No: 277

Sr.No	Parameter Name	Unit	Results
1	1 - PM-Stack	MG/NM3	34.0
2	22 - SO2-Stack	PPM	14.5
3	40 - NOX-Stack	PPM	3.0

---sd---

Dr Avnesh Sharma

(Regional Head Laboratory, Surat)



**ANALYSIS REPORT FOR  
WATER / WASTE WATER SAMPLE**

Gujarat Pollution Control Board, Surat  
338, Belgium Square  
Typical 1st Floor, Opp. Linear Bus Stand  
Ring Road, SURAT  
Tele: (0261) 2442696

Year / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB  
Inward : 37416

**TEST REPORT**

Test Report No. : 37415

Date: 09/10/2019

- |   |  |
|---|--|
| 1. Name of the Customer                   | : Radhika Syntex - 21125   |
| 2. Address                                | : 433, PLOT 433, GIDC, PANDESARA<br>SURAT-394221, Taluka : Chorasi, District : Surat, GIDC : Pandesara |
| 3. Nature of Sample                       | : REP-Representative/Grab, (Insp Type : REV-On/For Revocation)   |
| 4. Sample Collected By                    | : D. M. Rathod, DEE  |
| 5. Quantity of Sample Received            | : 5 Lit  |
| 6. Code No. of the Sample                 | : 267067   |
| 7. Date & Time of Collection & Inwarding  | : 20/09/2019, (1545 to 1545) & 23/09/2019  |
| 8. Date of Start & Completion of Analysis | : 23/09/2019 & 09/10/2019  |
| 9. Sampling Point                         | : From final outlet of industry ~  |
| 10. Flow Details (Remarks)                | : Yes  |
| 11. Mode of Disposal                      | : Into CETP- PIL, pandesara for further treatment  |
| 12. Ultimate Receiving Body               | : CETP OF PANDESARA  |
| 13. Temperature on Collection             | : 33 & pH Range on pH Strip : 7 to 8 on pH Strip   |
| 14. Carboys Nos for                       | : SUR-6AH551 & Color & Appearance : Reddish  |
| 15. Water Consumption & W.W.G (KLPD)      | : Ind : 1250.000, Dom : 15.000 & Ind : 1050.000, Dom : 15.000  |

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 0) - 1984 (Reaffirmed 2006)	Ambient oC - 60 oC	33
2	pH	pH Units	4500 H+ B APHA Standard Methods 22nd ed. 2012	1 - 14 pH value As or	7.24
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd ed. 2012	2 - to 99 Hazen & 1-50	45
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 - 200000 mg/L	1772
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 - 10000 mg/L	80
6	Chloride	mg/l	Argentometric method. (4500 Cl <sup>-</sup> B APHA Standard	1 - 50000 mg/l	401
7	Sulphate	mg/l	APHA (22nd ed.) 4500 SO <sub>4</sub> E	2-40mg/l	92
8	Chemical Oxygen Demand	mg/l	APHA (22nd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	918
9	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	2.5
10	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 - 50 mg/l	0.70
11	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirm	05-50000 mg/l	81

**Laboratory Remarks :** Approved By: 274-lab\_274 Dt: 09/10/2019

Dr. A H Sharma, Lab Head

**Field Observation :** sample is collected as per is:3025 method

**Note :**

- These parameters are NOT covered under the scope of NABL.
- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as amended by Second and Third amendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std. Methods for Water and Waste Water- 22nd Edition by APHA.
- Bioassay test (for toxicity) -IS:8582-Part-2:2001; Reaffirmed 2007.

### Inspection Report

Name and Address of the Unit	M/s. Radhika Syntex Pvt. Ltd. (GPCB ID 21125) Plot no. 433, GIDC, Pandesara Ta- Choryasi, Dist- Surat
Date & Time of visit	15-10-2019 at 09:45 hrs
Visited by	D. M. Rathod (D.E.E.) L. V. Brambhatt (S.S.A.)
Person Contacted	Shri Vijay Agrawal (Director)
Reference	HO Reference.
<p>Direction as per Hon'ble NGT order dated 21-08-2019</p> <ol style="list-style-type: none"> <li>1. Leakages of flue gases emission are observed in the duct line of thermopack Oil Heater is to be stopped immediately.</li> <li>2. Separate sub energy meter is to be provided for the Air Pollution Control Measures of Boiler and Thermo Pack Oil Heater. Log sheet for the same is to be maintained.</li> <li>3. Record of water usage through tanker is to be maintained.</li> <li>4. The quantity of daily waste water generation is higher than the daily water consumption. Please clarify this discrepancy.</li> <li>5. To carry out regular maintenance and calibration of flow meter provided on the final outlet / discharge line of waste water.</li> <li>6. To submit following details for last three months, production, water consumption, waste water discharge in to CETP and quantity of fuel utilized.</li> <li>7. Pertaining to the regarding 50 % utilization of consented fuel, submit the details from Feb-2019.</li> <li>8. To submit the progress report of installation and commissioning of new ESP.</li> </ol>	<p>Compliance states during visit.</p> <ol style="list-style-type: none"> <li>1. Leakages of flue gases emission in the duct line of thermopack Oil Heater is found rectified and no flue gases emission are observed during visit.</li> <li>2. Separate energy meter is provided for APCM of boiler and Thermo pack reading noted as: 00735.4 KWH (for TFH) and 51040.7 KWH (for Boiler). As per record Log sheet for the same is maintained by unit.</li> <li>3. As per record unit is maintained record for water usage through tankers, as per record 310 KL of water received through tanker in month of April-19.</li> <li>4. Unit has submitted reply for same vide letter dated 18-05-2019 and mention that due to some fault in flow meter this difference in w/w generation and consumption is happen.</li> <li>5. Flow meter provided at final outlet shows reading as: flow rate 19.9 M3/hr, Totalizer 216346 M3, as per record last calibration is carried out on 22-05-2019.</li> <li>6. Unit has submitted details for last six months, production, water consumption, waste water discharge in to CETP and quantity of fuel utilized.</li> <li>7. As per available data, production, water consumption, waste water discharge and fuel consumption is less than 50 % of consent quantity.</li> <li>8. Unit has installed and commissioned ESP two field with boiler and two filed with Thermo pack and observed in operation during visit.</li> </ol>
Other Relevant Information	Unit is engaged in production of Dyeing & Printing of Art Silk Cloth - 70,000 Meter/Day and Dyeing of Art Silk Cloth - 1,00,000 Meter/Day, CCA valid up to 28-11-2019. During visit

	<p>production plant is found in operation. Unit has provided 04 nos of stenters with total 15 chambers and during visit 3 stenters are found in operation.</p> <p>Source of water supply is from SMC. Unit is member of CETP-PIL, Pandesara with book load quantity 1050 KL/day. Generated waste water from process is treated into provided primary ETP and discharged in to u/g drainage of CETP-PIL for further treatment and final disposal. Unit is also reusing part of waste water in water scrubber provided with boiler. One waste water sample is collected from final outlet of industry; details are as per data sheet.</p> <p>Unit has provided one steam Boiler (capacity 8 TPH) and one TFH (capacity 1500 U) having common stack. Unit has provided MCS, ESP (two field) followed by wet scrubber attached with Boiler and MCS, TCS followed by ESP (two field) attached with TFH as APCM. Unit has recently installed ESP and observed in operation. Separate energy meter is provided for APCM &amp; reading noted as: 00735.4 KWH (for TFH) and 51040.7 KWH (for Boiler). Log sheet for the same is maintained by unit. During visit Boiler, TFH and provided all APCM are found in operation. Use of imported coal as fuel is going on and auto fuel feeding system is provided. No any other types of fuel like petcoke is observed at unit Boiler house area. One flue gas stack sample is collected from common stack attached to boiler &amp; TFH through APCM. No leakages or fugitive emission around TFH / Boiler is observed during visit.</p>
--	--

-do  
L. V. Brambhatt  
SSA

-do  
D. M. Rathod  
DEE



ANALYSIS REPORT FOR AIR  
TYPE : Stack-Fine Gas

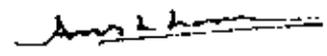
Gujarat Pollution Control Board  
Surat  
338, Belgium Square  
Typical 1st Floor, Opp. Linear Bus Stand  
Ring Road, SURAT  
Tele:(0261) 2442696

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB  
Inward : 37583

1. Name & : Radhika Syntex - 21125  
2. Address of the Unit : 433, PLOT 433, GIDC, PANDESARA  
SURAT - 394221, Taluka : Chorasi, District : Surat, GIDC : Pandesara  
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)  
4. Sample Collected By : D. M. Rathod, DEE  
5. Date & Time of Collection & Receipt : 15/10/2019, (1000 to 1030)  
6. Date of Start & Completion of Analysis : 16/10/2019 & 16/10/2019  
7. Sampling Point : Common stack attached to Boiler & Thermopack through APCM ~  
8. Fuel : Imported Coal  
9. APCM : Mca, Bag Filter, Water Scrubber, ESP  
10. Thimble & Weight (gm) : 11/1474  
11. Temperature on Collection : 82(etc) & Volume-Absorb Media : 100 ml for SO<sub>2</sub> & 25 ml for NO<sub>x</sub>  
12. Volume-Gas Passed : 332.8L(N), for PM, 58.24L(N) for SO<sub>2</sub>, & 1428 ml for NO<sub>x</sub>  
13. Parameters : 3 & Oper Time(Min) : 30

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/M3	IS: 11255 (Part - 1), 1985 (Reaffirmed 1999)	1 - 5000 mg/M3	47.0
2	SO <sub>2</sub> -Stack (PPM)	PPM	IS: 11255 (Part - 2), 1985 (Reaffirmed 2009)	5 - 500 mg/M3	32.0
3	NO <sub>x</sub> -Stack	PPM	IS: 11255 (Part-7), 2005	5 - 500 mg/M3	6.7

Laboratory Remarks : Approved By: 274-lab\_274 Dt.: 17/10/2019

  
Dr. A H Sharma, Lab Head

Field Observation : sample is collected as per is 11255.

327  
37C

**BY ROAD**

**REVOCATION OF CLOSURE ORDER ISSUED UNDER SECTION 31-A OF THE Air (PREVENTION AND CONTROL OF POLLUTION) ACT-1981.**

WHEREAS you are having an industrial plant for manufacturing of dyeing & printing of art silk cloth at Plot No:- 433, GIDC, Pandesara, Surat- 394221, Tal: Chorasi, Dist: Surat..

AND WHEREAS the Gujarat Pollution Control Board has granted you Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No. AWH-68674, valid upto 28/11/2019 for the manufacture of dyeing & printing of art silk cloth subject to the conditions mentioned therein

AND WHEREAS closure order was issued under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981, as amended from time to time vide letter No. GPCB/CCA-SRT-704(3)ID-21125/493014 dated 30/01/2019.

AND WHEREAS revocation order for three month issued under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981, as amended from time to time vide letter No. GPCB/ CCA-SRT-704(3)ID-21125/494888 dated 16/02/2019.

AND WHEREAS revocation order for three month issued under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981, as amended from time to time vide letter No. GPCB/ CCA-SRT-704(3)ID-21125/515592 dated 01/08/2019.

AND WHEREAS, during the inspection of your industrial plant on 20/09/2019 under Section-24 of the Air Act by the authorized officer of the Board, and observed that:

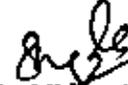
1. During visit production plant is found in operation.
2. Leakages of flue gases emission in the duct line of thermopack Oil Heater is found rectified and no flue gases emission are observed during visit.
3. Separate energy meter is provided for APCM of boiler ant Thermo pack reading noted as: 00635.4 KWH (for TFH) and 50918.2 KWH (for Boiler). As per record Log sheet for the same is maintained by unit.
4. As per record unit is maintained record for water usage through tankers, as per record 310 KL of water received through tanker in month of April-19.
5. Unit has submitted reply for same vide letter dated 18-05-2019 and mention that due to some fault in flow meter this difference in w/w generation and consumption is happen.
6. Flow meter provided at final outlet shows reading as: flow rate 24.8 M3/hr, Totalizer 0021418.1 M3, as per record calibration is carried out on 22-05-2019.
7. Unit has submitted details for last six months, production, water consumption, waste water discharge in to CETP and quantity of fuel utilized.
8. As per available data, production, water consumption, waste water discharge and fuel consumption is less than 50 % of consent quantity.
9. Unit has installed and commissioned ESP two field with boiler and two filed with Thermo pack and observed in operation during visit.

10. During visit sample was collected from common stack attached to Boiler & TFH shows SO<sub>2</sub> = 38.1 ppm (limit 100ppm), PM 34 mg/NM<sup>3</sup> (limit=150 mg/Nm<sup>3</sup>), NOx= 5.6 ppm (limit=50ppm), which are within permissible limit.

Under the circumstances, I, Sushil Vegda, Senior Environmental Engineer, Gujarat Pollution Control Board revoke the closure order for **three month from the date of issue** vide letter No GPCB/CCA-SRT-704(3)/ID-21125/493014 dated 30/01/2019 which was earlier revoked on 16/02/2019 and 01/08/2019 now revoked with following conditions of this order with following conditions.

- 1) You shall strictly comply with condition of CCA issued by Board.
- 2) Boiler & TFH shall be operated with 50% consented fuel and submit records with documentary proof.

For and on behalf of  
Gujarat Pollution Control Board,

  
(Sushil Vegda)

Senior Environmental Engineer

dated : 16/10/19

NO: GPCB CCA-SRT-704(4)/ID:21125 524420

Issued to:

M/s. Radhika Syntex.

Plot No:- 433, GIDC,

Pandesara, Surat- 394221, Tal: Chorasi, Dist: Surat.

COPY TO: -

1. The Executive Engineer, (O & M),

D.G.V.C.L.,

Udhna-Navsari Rd., Opp. Battliboy & Co.,

Dist. Surat.....With a request to continue the supply of electricity with immediate effect for **three months** from the date of issue of this order of M/s. Radhika Syntex, Plot No:- 433, GIDC, Pandesara, Surat- 394221, Tal: Chorasi, Dist: Surat, and intimate to us accordingly.

2. The Manager,

SMC Office, Mugalisara, Surat.....With a request to continue the supply of Water with immediate effect for **three months** from the date of issue of this order of M/s. Radhika Syntex. Plot No:- 433, GIDC, Pandesara, Surat- 394221, Tal: Chorasi, Dist: Surat, and intimate to us accordingly.

3. M/s. CETP of Pandesara Infrastructure Ltd.

Plot No:- 46, Vadod:- 395023,

Tal:- Chorasi, Dist:- Surat.....for information

For and on behalf of  
Gujarat Pollution Control Board,

  
(Sushil Vegda)

Senior Environmental Engineer

908/c

**Copy To:**

- 1) **The Regional Officer,  
Gujarat Pollution Control Board,  
338, Belgium Square, Typical 1st Floor,  
Opp. Linear Bus Stand, Ring Road,  
Surat.....**

you are directed to visit and submit report of compliance verification regarding revocation condition to with your clear opinion considering the purpose of inspection. In this case you are also directed verify regarding ~~operation~~ operation of ESP.

olc  
15/10/19